

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1501
ANSWERED ON 15th DECEMBER, 2022**

REMOVAL OF ENCROACHMENT FROM NHs

1501. SHRI JANARDAN SINGH SIGRIWAL :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that National Highways (NHs) are being encroached upon by eateries, vegetable sellers, etc. that is seriously impacting free flow of traffic and leading to road accidents;**
- (b) if so, the reaction of the Government thereto;**
- (c) whether the Government has issued direction to the State Governments to remove such encroachments from NHs that fall within their jurisdiction;**
- (d) if so, the details thereof and response of the State Governments thereto; and**
- (e) other measures being taken by the Government to make hassle free traffic on NHs?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Yes, Sir. There are instances of permanent and temporary encroachments on National Highways (NHs) Right of Way (RoW) at different places particularly in urban/built up areas. Removal of encroachments on NHs RoW are being done as per provisions of the Control of National Highways (Land and Traffic) Act, 2002. The implementing agencies of MoRTH carry out drive on periodical basis to remove encroachments from NHs RoW in coordination with district administration.

(e) MoRTH has taken several measures for hassle free traffic movement on NHs such as capacity upgradation of existing NHs as per traffic demand, construction of ROBs/RUBs/flyovers/underpasses/overpasses for traffic segregation, adequate road safety measures for safety and guidance of traffic, etc.
